

to certain reasons. Availability of controlled raw material is dependent upon supply and Government policies regarding their distribution.

Scarcity of Drinking Water in Trans-Yamuna Villages

4899. SHRI B.L. SHARMA PREM: Will the PRIME MINISTER be pleased to state:

(a) whether the people of trans-Yamuna Villages are facing great difficulty due to scarcity of drinking water;

(b) if so, the reasons therefor; and

(c) the action being taken by Government to meet this scarcity?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). There are 17 villages in Trans-Yamuna area. Piped water supply could not be provided to two villages, viz., Sabapur Chauhan and Sabapur Gujran which are located in the bed of river Yamuna and are categorised as deserted villages. Piped water supply has been provided in all other villages.

Some complaints of shortage of drinking water are received in summer months from some villages situated at tail end of distribution and pockets of villages at higher elevation. There is presently shortage of water supply only in three villages viz., Kondli, Gharoli and Dalupura.

(c) Delhi Development Authority is constructing a booster station for the adjoining areas of these three villages. With the commissioning of this booster station, it is expected that the pipeline will be extended to supplement water to these three villages. A scheme for construction of Water Treatment Plant and laying of conveyance mains is being prepared in order to augment the

water supply in trans-Yamuna area including the rural villages.

Provision of raw material to industrial sheds allotted in Patpar Ganj and Narela

4900. SHRI B.L. SHARMA PREM: Will the PRIME MINISTER be pleased to state:

(a) whether many persons, whom industrial sheds were allotted in Patpar Ganj Industrial Area and Narela Industrial Area have not got occupation of these sheds;

(b) whether raw materials are not being provided by the Government to those persons who have got the occupation;

(c) if so, the reasons therefor; and

(d) the steps proposed by the Government to remove these difficulties and the time by which these difficulties are likely to be removed?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) According to Delhi Administration, no industrial sheds have been constructed in Patparganj Industrial Area and Narela Industrial area so far. Industrial Plots have been developed in these areas and possession to such allottees as have complied with all the conditions of allotment including payment of full premium, has been handed over.

(b) to (d). No controlled raw material is being provided as none of the allottees has constructed factory building and started functioning.

[English]

Foodgrains in Buffer Stocks

4901. PROF. UMMAREDDY VENKATESHWARLU: Will the Minister of FOOD be pleased to state:

(a) the total quantity of foodgrains in buffer stocks as on July 31, 1991;

(b) whether these are stocked in closed godowns or on open platforms; and

(c) the time for which these have been in storage?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) The total quantity of foodgrains

(rice & wheat) in the Central Pool as on 31st July, 1991 was of the order of 18.12 million tonnes.

(b) As on 30.6.1991 stocks of rice and wheat with Food Corporation of India in covered godowns were 127.69 lakh tonnes and stocks under cover and Plinth (CAP) storage were 14.61 lakh tonnes.

(c) Age-wise position of stocks with the FCI (wheat, rice and paddy) as on 30.6.1991 is as under:-

<i>(lakh tonnes)</i>	
<i>Period of Storage</i>	<i>Total foodgrains</i>
1	2
Upto one year	117.19
1-2 years	19.17
2-3 years	2.67
3-4 years	0.30
4-5 years	0.34
5 years	0.61
Reports yet to be received from fields	6.02

Profit from the Film "Gandhi"

4902. SHRI RABI RAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the long standing dispute over sharing the profit of the film "Gandhi" has been settled recently;

(b) if so, the details thereof; and

(c) the terms and conditions of the set-

tlement arrived at between Sir Richard Attenborough and the Government about the transfer of profits to the National Film Development Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Yes, Sir.

(b) and (c). A Statement is attached.